

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

**Awareness Programme on – “Attributes of a Judge: An Interaction”
SCHEDULE**

**26th November, 2022, Saturday
(Venue: MPSJA)**

SESSIONS	TIME	SUBJECTS
Plenary Session- I	10:00 am to 12.00 noon	Subject: <i>Ethics:</i> Canons of Judicial Ethics, Inherent Characteristics of a Judge, Biases, Dos and Don'ts, Bangalore Principles. Speaker: Hon'ble Shri Justice Sujoy Paul Judge, High Court of Madhya Pradesh & Chairman, Governing Council, MPSJA Followed by open interaction
TEA BREAK 12.00 noon to 12.15 pm		
Plenary Session- II	12.15 pm to 1.30 pm	Subject: <i>Aptitude:</i> Learning of Laws; as continuing process, Interpretation of Laws; Strict & Liberal approach; Binding Precedents. Speaker: Hon'ble Shri Justice Ved Prakash Former Judge, High Court of Madhya Pradesh Followed by open interaction
LUNCH BREAK 1.30 pm to 2.15 pm		
Plenary Session- III	2.15 pm to 3.30 pm	Subject: Marshalling and appreciation of evidence Speaker: Hon'ble Shri Justice D. K. Paliwal Judge, High Court of Madhya Pradesh Followed by open interaction
Plenary Session- IV	3.30 pm to 4.45 pm	Subject: <i>Knowledge and Skill:</i> through Education and Experience. Gender Sensitivity, Offences against Women and Children; Significance & Applicability of Laws relating thereto, Dimensions & Expeditious Trial Speaker: Hon'ble Shri Justice Vivek Agarwal Judge, High Court of Madhya Pradesh Followed by open interaction

Valedictory Session 4.45 pm onwards

Valedictory Address

By: **Hon'ble Shri Justice Vivek Agarwal
Judge, High Court of Madhya Pradesh**

Vote of thanks

By: **Shri Manish Sharma,
OSD, MPSJA**

- Note:*
- (1) Participants shall be seated in the Auditorium by 9.45 am.
 - (2) Use of Cell Phones during the programme is strictly prohibited.
 - (3) The Time Table is subject to change as per exigencies.
 - (4) Participants shall follow COVID-19 Protocol.

ADDITIONAL DIRECTOR